



Central Administrative Tribunal Jammu Bench, Jammu

O.A. No.705/2020

Wednesday, this the 9th day of December, 2020

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. A. K. Bishnoi, Member (A)**

Dr. Usha Raina Kiran age 30 years, S/o Sh. Sham Lal, R/o Ansal Grace Flats, at Present Posted as Medical Officer, District Hospital, Udhampur.

...Applicant

(Mr. Rupinder Singh, Advocate)

Versus

1. UT of Jammu and Kashmir Through Commissioner-Secretary to Government, Health & Medical Education Department, Civil Secretariat, Srinagar/Jammu.
2. Financial Commissioner to Government, Health & Medical Education Department, Civil Secretariat, Srinagar/Jammu.
3. Principal/Dean Government Medical College, Bakshi Nagar, Jammu.
4. Director Health Services, Jammu.

...Respondents

(Mr. Amit Gupta, Additional Advocate General)

O R D E R (ORAL)

Mr. Justice L. Narasimha Reddy:

Mr. Rupinder Singh, learned counsel for applicant submits that he has been instructed by his client that she does not intend to prosecute the matter and accordingly, sought permission to withdraw the O.A.

2. Permission accorded and O.A. No.705/2020 is dismissed as not pressed. There shall be no order as to costs.



(A K Bishnoi)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

December 9, 2020

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